

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp Office at Srinagar)

ORDER

No:671 of 2021/RG

Dated: 15.04.2022

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby ordered:-

District Judges

1. Shri Sanjay Parihar, Director, J&K Judicial Academy, is transferred and posted as Principal District & Sessions Judge, Jammu against the available vacancy.
2. Ms. Kalpana Revo, Additional District & Sessions Judge, Rajouri, is transferred and posted as Principal District & Sessions Judge, Rajouri against the available vacancy.
3. Shri Suneet Gupta, 3rd Additional District & Sessions Judge (TADA/POTA) Jammu, is transferred and posted as Additional District and Sessions Judge, Doda vice Shri Mehmood Ahmad Chowdhary.
4. Shri Mehmood Ahmad Chowdhary, Additional District, and Sessions Judge, Doda, is transferred and posted as Additional District & Sessions Judge, Rajouri vice Ms. Kalpana Revo.
5. Ms. Masarat Roohi, Additional District & Sessions Judge, Srinagar, is transferred and posted as Principal Judge, Family Court, Srinagar against the available vacancy.
6. Sh. Ashwani Kumar, 1st Additional District & Sessions Judge, Jammu, is transferred and posted as 3rd Additional District & Sessions Judge (TADA/POTA), Jammu vice Shri Suneet Gupta.

Note (i) Sh. Sanjay Parihar, Director, J&K Judicial Academy, shall handover the charge to Sh. Shahzad Azeem, Registrar Vigilance.

Note (ii) The transferee Judges shall ensure that all matters pending for judgments/part heard, are completed and judgments/orders are pronounced in such matters before moving.

Note (iii) The transferee Officers shall handover the charge to any other available Judicial Officer.

By Order.

(Sanjeev Gupta)
Registrar General
Dated: 15.04.2022

No:12756-80/RG/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.

3. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. All Principal District & Sessions Judges of UTs of J&K and Ladakh.
7. Concerned Judicial Officers, _____
..... for information and necessary action.
8. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
9. Director Finance, High Court of Jammu & Kashmir and Ladakh, Jammu.
10. In-charge Statistical, High Court of J&K Main Wing, Srinagar, for information and necessary action.
11. Incharge Library, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
12. Office file.

Registrar General

15-4-22